

(b) whether the University Executive Council had decided that the Selection grade should be given to the teachers of the schools only ;

(c) if so, whether Government are aware that the decision has not been implemented so far by the University authorities even after the lapse of twelve years and that some of the eligible teachers have either retired from service or have died ; and

(d) if so, the steps contemplated by Government for the implementation of the decision by the Aligarh Muslim University ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) In October, 1976, the University Grants Commission conveyed its decision to create 20% Selection Grade posts with effect from 1.1.1973 in respect of teachers of the Schools maintained by the Aligarh Muslim University.

(b) to (d) The introduction of Selection Grade for teachers in Schools maintained by Aligarh Muslim University has not so far been possible as the list of seniority of teachers has been the subject matter of dispute and litigation. The University has got the list of seniority revised on the basis of established principles for determining seniority among different cadres. The Civil Judge, Aligarh, however, on a petition filed by some teachers, had directed that the Selection grade should be sanctioned on the basis of the pre-revised seniority list. The University has filed an appeal in the High Court, Allahabad against this decision of the Civil Judge, Aligarh. The appeal is still pending.

**Widening of Over-bridge at Brajaraj-nagar
(Orissa)**

5038. **SHRI SRIBALLAV PANIGRAHI :** Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any demand for widening of narrow over-bridge at Brajaraj-nagar in Orissa ; and

(b) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) The demand is to convert the existing foot over bridge, which was constructed at the cost of M/s Oriental Paper Mills, into a road over bridge for vehicular traffic. This would require complete rebuilding of the bridge. Railways can undertake this work on deposit terms for which the proposal should be sponsored either by M/s. Oriental Paper Mills or State Government/Local Authority. Already there is a road over bridge for vehicular traffic 300 Mts. away from this location.

**Brochure on Educational Facilities to
SC/ST Students**

5039. **SHRI S. L. MURMU :** Will the Minister of EDUCATION be pleased to refer to USQ No. 2737 on 9 August, 1984 regarding Brochure on Educational facilities to Scheduled Castes and Scheduled Tribes students and state :

(a) whether the Brochure as stated above has been published by Government.

(b) if so, the name of the publisher and from where it can be purchased ; and

(c) if not, the reasons for delay in publishing the said Brochure and whom it is likely to be published ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) to (c) The brochure on Educational facilities to Scheduled Castes and Scheduled Tribes students has not yet been published because the information in respect of five States and one Union Territory has not yet been received in spite of repeated reminders. All efforts are being made, including personal visits by officers, to obtain the information required to bring out the brochure which will be published at the Government of India Press.

**Number of SC/ST Employees in the Projects
undertaken by NTPC in India and
Abroad**

5040. **SHRI ANADI CHARAN DAS :** Will the Minister of IRRIGATION AND POWER be pleased to state :